

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ORIGINAL APPLICATION NO:429/2006& 430/2006
DATED THE 29th DAY OF JUNE, 2006**

CORAM:

HON'BLE SHRI K.B.S.RAJAN, JUDICIAL MEMBER

Dr.Rita Jayasankar,
Senior Scientist,
Central Marine Fisheries Research Institute,
Cochin. ... Applicant in OA 429/2006.

Dr.P.Jayasankar
Senior Scientist, (Fish & Fishery Science)
Central Marine Fisheries Research Institute,
Cochin. ... Applicant in OA 430/2006.

By Advocate Shri T.C.G.Swamy

V/s.

1. Indian Council of Agricultural Research, Through the Secretary, ICAR, Krishi Bhavan, New Delhi-110 001.
2. The Director General, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi.
3. The Director, Central Marine Fisheries Research Institute Kochi.
4. Dr.Mohan Joseph Modayil Director, Central Marine Fisheries Research Institute Kochi
5. Dr.S.Ayyappan, Deputy Director General (Fisheries), Indian Council of Agricultural Research Krishi Bhavan, New Delhi.
6. The Under Secretary (P), Indian Council of Agricultural Research, Krishi Bhavan, New Delhi.

7. The Director,
Central Research Institute for Jute
and Allied Fibres, Barrackpore,
West Bengal. ... Respondents in both
the OAs
By Advocate Shri T.P.Sajan (R 1-3, 6 & 7)
Shri P Santhosh Kumar (R-4 & 5)

These applications having been heard on 29th June, 2006, the
Tribunal delivered the following:-

ORDER

HON'BLE SHRI K.B.S.RAJAN, JUDICIAL MEMBER

In view of the submissions made by counsel for both the
parties, the grievance of the applicants no longer subsist as the impugned
order has already been withdrawn. OA 429/2006 and 430/2006 stand
disposed of as having become infructuous.



K.B.S.RAJAN
JUDICIAL MEMBER

abp